

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/100/2026

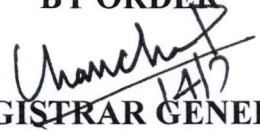
Date: 14.07.2026

WHEREAS, disciplinary proceedings under Rule 16 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 is under contemplation against Shri Naveen Meena (RJ00617), an officer in District Judge Cadre, the then Additional District & Sessions Judge, Nasirabad (Ajmer) and presently posted as Additional District & Sessions Judge, Chouhtan (Barmer).

NOW, THEREFORE, Hon'ble the Acting Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Naveen Meena (RJ00617), Additional District & Sessions Judge, Chouhtan (Barmer) under suspension with immediate effect.

During the period of suspension, Shri Naveen Meena (RJ00617), Additional District & Sessions Judge, Chouhtan (Barmer) shall be paid subsistence allowance as per Rules, and his headquarters during the period of suspension will be at Rajasthan High Court Bench at Jaipur.

BY ORDER


REGISTRAR GENERAL

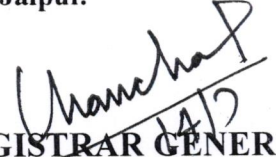
No.Estt.B2(iii)/58/2026/3319

Date: 14.07.2026

Copy forwarded to the following through e-mail for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur
5. the Accountant General, Rajasthan, Jaipur
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Raj. High Court Bench, Jaipur.
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur
9. the District & Sessions Judge, Barmer.
10. Shri Naveen Meena (RJ00617), presently posted as Additional District & Sessions Judge, Chouhtan (Barmer) with the direction to report immediately before Registrar (Admn.), Rajasthan High Court Bench at Jaipur and not to leave the Jaipur headquarter without obtaining prior permission of the Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
11. The Director, Rajasthan State Judicial Academy, Jodhpur
12. Treasury Officer, Barmer/Jaipur.
13. P.S. to Hon'ble Judges at Jaipur.
14. In-charge, Computer Cell, Raj. High Court, Jodhpur / Bench Jaipur.

Personal files/all Administrative
Sections/Leave Clerk/
Jr. Accountant of RJS Section


REGISTRAR GENERAL